

(c) Films of cinematic value and aesthetic appeal and audience reaction are selected subject to availability.

1968. [Transferred to the 19th December, 1973.]

Thumba Equatorial Rocket Launching Station at Trivandram

1699. SHRI GOPINATHAN NAIR: Will the Minister of SPACE be pleased to state:

(a) whether there is any threat of sea erosion to the launching base of the Thumba Equatorial Rocket Launching Station at Trivandram; and

(b) if so, what steps have been taken to prevent the threat of sea erosion?

THE PRIME MINISTER AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). The Government are aware of the unusual sea erosion that occurred during the monsoon of 1973 posing some danger to the Control Centre Building of the Thumba Equatorial Rocket Launching Station. Immediate steps were taken to protect the sand barrier near the TERLS. Permanent steps to be taken in order to guard against any future erosion are being examined.

Pension to Central Government Employees Absorbed in Public Sector Undertakings and Autonomous Bodies

1700. SHRI D. THENGARI:
SHRI E. M. SANGMA:
SHRIMATI PRATIBHA
SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the facility of pension and other allied benefits as applicable to Central Government Employees absorbed in Public Sector Undertakings, are not made applicable to Cen-

tral Government Employees absorbed in autonomous bodies established under a statutory Act of Parliament and Society Act;

(b) if so, what are the reasons therefor; and

(c) the steps Government propose to take to remove the anomaly, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Government servants absorbed in the public undertakings and other autonomous bodies in public interest are allowed proportionate retirement benefits and the benefits of carry forward of leave. The proportionate benefits are payable from the date of absorption in the case of a Government servant absorbed in a public undertaking, whereas in the case of a Government servant absorbed in an autonomous body these are paid from the date he would have become eligible to seek voluntary retirement from Government service in accordance with the rules applicable to him or from the date of absorption whichever is later.

(b) and (c) Since absorptions in autonomous bodies stand on a different footing from those in public undertakings parity of treatment in these two types of cases is not considered necessary.

Allocation of cement by Cement Controller to different States

1701 SHRI VEERENDRA PATIL:
SHRI SHYAMLAL GUPTA:
SHRI GANESHI LAL
CHAUDHARY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) what is the allocation earmarked to different States by the Cement Controller for the period December, 1973 to February, 1974; and

(b) what is the allocation made for the period commencing 1st September, 1973, upto the end of November, 1973, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) and (b). A statement is attached.

Statement

State	Allocations for the period September to November, 1973	Allocations for the period December, 1973 to February, 1974
	(In Metric tonnes)	
Andhra Pradesh	2,24,332	1,93,076
Tamil Nadu	3,23,832	2,64,810
Karnataka	1,96,416	1,58,109
Kerala	1,41,000	1,17,156
Pondicherry	7,000	5,800
Andaman & Nicobar Island	2,500	2,083
Gujarat	3,05,832	2,63,793
Maharashtra	4,26,000 *	3,53,718
Madhya Pradesh	1,18,832	1,02,309
Goa, Daman & Diu, Dadra Nagar Haveli.	16,000	13,683
Rajasthan	1,07,665	95,833
Delhi	1,65,000	1,37,500
Uttar Pradesh	5,95,000	12,90,000
Haryana	93,666	80,633
Punjab	1,22,000	1,05,067
Chandigarh	14,832	12,891
Himachal Pradesh	19,400	16,667
Jammu & Kashmir	24,999	25,000
Assam	41,900	38,066
Arunachalam Pradesh	200	191
Bihar	1,88,498	1,62,109
Orissa	61,999	53,933
West Bengal	2,14,665	1,94,600
Manipur	4,832	4,167
Nagaland	4,832	3,150
Tripura	9,372	5,625
Meghalaya	8,175	7,410
Mizoram	1,450	1,217

(1) Includes Special allocation for Bombay Municipal Corporation.